

Rest. Appn. No. 1972/04
in
O.A. No. 726/00

11.8.04

Hon. Mr. Justice S. R. Singh, V.C.

Hon. Mr. ~~Mr.~~ D. R. Tiwari, A.M.

None is present to press the Restoration application even in the revised Call. Counsel for the Respondents is present. The Second Restoration application is dismissed in default for non-prosecution.

RAJ
V.C.

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A.M.

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